

| Name of Corporate Debtor : Viceroy Bangalore Hotels Private Limited | | Annexure 2 | | Date of Commencement of CIRP : 05 August 2022 | | Pursuant to claims received and updated as on 05 September 2022) | | | | | | | |
|---|------------------|--------------------|----------------|---|-----------------|--|-----------------------------|----------------------------|---|------------------------------|------------------------------------|----------------|---------------|
| List of Unsecured Financial Creditor belonging to any class of creditor | | | | | | | | | | | | | |
| Sl No. | Name of creditor | Details of receipt | | Amount of claim admitted | Nature of claim | Details of claim Admitted | | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if any | Amount in INR |
| | | Date of receipt | Amount claimed | | | Amount covered by security interest | Amount covered by Guarantee | | | | | | |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - |
| Total | | | | | | | | | | | | | - |